GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2323 ANSWERED ON:24.11.2010 ADMISSION AND FEES IN DEEMED UNIVERSITIES Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has decided to regulate admission, fees, etc. in deemed universities;

(b) if so, the details thereof ;and

(c) the names of deemed universities covered by the said decision and those likely to be covered in next three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (c) : The University Grants Commission (UGC), has in its meeting on 22nd June,2009 approved the UGC(Fee Structure in Institutions Deemed-to-be- Universities) Regulations, 2009 and UGC(Admission in Professional Programmes of Study at Institutions Deemed-to-be- Universities) Regulations, 2009, which are at present with the Government.